

**Secret clause in Tashkent Agreement**

\*230. **SHRI MADHU LIMAYE** : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have seen reports in foreign newspapers about some secret clause to the Tashkent Agreement about Kashmir which Mr. Bhutto has been threatening to disclose ;

(b) if so, the substance of the alleged secret clause as reported in the foreign press; and

(c) whether Government will categorically deny the existence of any such secret clause in Tashkent agreement ?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH)** : (a) Yes, Sir.

(b) In its issue of March 2, 1969, the "Sunday Telegraph" alleged that under the provisions of a secret protocol to the Tashkent declaration, both India and Pakistan would accept the status quo in Kashmir as from 1970 and that the two countries would work out a phased programme for the reduction of forces on both sides.

(c) There are no secret clauses to the Tashkent Declaration.

**U.S.I.S. Office In Bhubaneswar**

\*231. **DR. RANEN SEN** :  
**SHRI BHAI DHAR BEHERA**;  
**SHRI VIRENDRAKUMAR-SHAH**;

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether it is a fact that the U.S. Embassy in India had directly contacted the Orissa Government and sought their permission to open a U.S.I.S. Office at Bhubaneswar without informing the Centre in advance;

(b) Whether the Embassy has now sought the formal permission of the Centre to open their Information Centre at Bhubaneswar; and

(c) if so, the decision which has been taken by Government in the matter?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH)** (a) Yes, Sir.

(b) They later approached the External Affairs Ministry and requested that their existing Library at Guntur which was set up in 1954 be allowed to be shifted to Bhubaneswar.

(c) This was not allowed because of Government of India's decision not to authorise the establishment of Information and other centres in towns where the country concerned did not have a diplomatic or consular mission.

**Indo-Burma Trade**

\*232. **SHRIMATI SAVITRI SHYAM** : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that the Government of Burma has taken positive steps this year to improve bilateral trade with India; and

(b) if so, the broad outlines thereof ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK)** : (a) and (b). In the joint communique issued at the conclusion of her visit the Prime Minister of India and the Chairman of the Revolutionary Council of the Union of Burma agreed that there was considerable scope of further expansion of trade between the two countries and expressed the firm desire of their Governments to expand mutual trade and commerce.

In pursuance of this the two Governments are examining separately the items in which trade can be enlarged.

**Expansion of India's Trade in West Asian and African Countries**

\*233. **SHRI ONKAR SINGH** : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the measures taken by Government